

India Radio during the year 1989-90; and

(b) whether this income will be spent on the opening of other centres of Doordarshan or it will be spent on some other programmes?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Gross Income from the sponsored programmes of All India Radio (Vividh Bharati Service) during the year 1989-90 was Rs. 5.36 crores.

So far as Doordarshan is concerned, the gross revenue collected through telecast of advertisements and sponsored programmes during this period was Rs. 210.13 crores.

(b) The net income is credited into a Fund called 'Non-Lapsable Fund'. Any expenditure out of the Fund is made as per the prescribed Rules. These Rules inter-alia provided for expenditure on improvement of facilities for both All India Radio and Doordarshan.

[English]

Revenue earned from Advertisements by Bangalore Doordarshan Kendra

3829. SHRI JOSS FERNANDEZ. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total revenue earned from advertisements by Bangalore Doordarshan Kendra during 1989 upto end of April, 1990;

(b) the total number of hours of regional programmes shown on Bangalore Doordarshan during the above period; and

(c) the number of hours spent on advertisements during the above period?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) The details are given as follows:—

(i) Gross revenue earned from telecast of advertisements and sponsorship of programmes —Rs. 4.89 crores;

(ii) The total number of hours for which regional programmes were telecast —1079 hours;

(iii) The number of hours for which advertisements were telecast—45 hours and 30 minutes.

[Translation]

Japanese aid for Buddha Centre near Ajanta and Ellora Caves

3830. SHRI PUNDLIK HARI DANWE: Will the Minister of TOURISM be pleased to state:

(a) whether Japan has offered financial aid to establish a Buddhist Centre near Ajanta and Ellora Caves;

(b) if so, whether any scheme has been submitted by Maharashtra Government in this regard; and

(c) if so, the details thereof and when it is likely to be cleared?